

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

CORRIGENDUM

Dated Shillong, the 8th July, 2019.

No. LJ (A) 23/85/Pt./393– Please read “Shri. Reginald Kharkongor” instead of “Shri. Reginal Kharkongor” as appeared in this Department’s Notification No. LJ (A) 23/85/Pt./392 Dt. 1st July, 2019 at Sl. 8.

Sd/-

Commissioner & Secretary to the Govt. of Meghalaya,
Law (A) Department.

Memo No. LJ (A) 23/85/Pt./393 –A,

Dated Shillong, the 8th July, 2019.

Copy forwarded to: -

1. The Private Secretary to Chief Minister Meghalaya.
2. The Private Secretary to Minister (Law).
3. The Private Secretary to Chief Secretary, Government of Meghalaya, Shillong.
4. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
5. The Chairperson Meghalaya Public Service Commission.
6. The Registrar General High Court of Meghalaya, Shillong.
7. The Accountant General, Meghalaya, etc., Shillong.
8. The Additional Advocate General, High Court of Meghalaya, Shillong.
9. The District & Sessions Judge, Shillong/Nongpoh/Nongstoin/Jowai/Tura/Williamnagar/Ampati.
10. Personnel & AR (B) Department.
11. Shri Reginald Kharkongor, Four and half Mile, Upper Shillong, Near Rupang Press, East Khasi Hills, Meghalaya-793005.
12. The Medical Superintendent, Civil Hospital.
13. The Director of Printing & Stationery Meghalaya, Shillong for publication of the above notification in the next Meghalaya gazette and to supply 20 spare copies of Gazette to this Department.
14. DEO, Law Department.
15. Law (B) Department.
16. Guard file.

By order etc.,

Sainny

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.
